

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 21.03.2024

S L · N O ·	C.A.No.	Date of Applicat ion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	27107/20 24	21.03.202 4	ABLAPL- 2258/2024	N SAHOO	C.O.		Order Dtd. 2024-03-18		(Seat No-)
2	27108/20 24	21.03.202 4	ABLAPL- 2256/2024	K MOHANTY	C.O.		Order Dtd. 2024-03-18	BAIL-1	(Seat No- 1)
3	27110/20 24	21.03.202 4	ABLAPL- 2254/2024	K MOHANTY	C.O.		Order Dtd. 2024-03-18	BAIL-2	(Seat No- 11)
4	27111/20 24	21.03.202 4	ABLAPL- 2253/2024	K MOHANTY	C.O.		Order Dtd. 2024-03-18		(Seat No- 11)
5	27112/20 24	21.03.202 4	ABLAPL- 2251/2024	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-2	(Seat No- 11)
6	27113/20 24	21.03.202 4	ABLAPL- 2250/2024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-2	(Seat No- 9)
7	27114/20 24	21.03.202 4	ABLAPL- 2243/2024	MK PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Seat No- 9)
8	27115/20 24	21.03.202 4	ABLAPL- 2246/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Seat No- 9)
9	27116/20 24	21.03.202 4	ABLAPL- 997/2024	SC BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-2	(Seat No- 12)
10	27118/20 24	21.03.202 4	ABLAPL- 2247/2024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Seat No- 12)
11	27119/20 24	21.03.202 4	WP (C) - 956/2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No- 29)
12	27120/20 24	21.03.202 4	WP (C) - 4565/2023	S C PADHI	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No- 41)
13	27121/20 24	21.03.202 4	RVWPET- 31/2024	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	CIVIL REVISION	(Seat No- 1)
14	27122/20 24	21.03.202 4	FAO- 473/2019	D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Seat No- 2)
15	27123/20 24	21.03.202 4	WP (C) - 1884/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No- 2)
16	27124/20 24	21.03.202 4	CRLMC- 4752/2023	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No- 3)

17	27125/2024	21.03.2024	WP (C) - 14708/2022	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
18	27126/2024	21.03.2024	WP (C) - 6085/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-5)
19	27127/2024	21.03.2024	WP (C) - 10526/2018	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Seat No-22)
20	27128/2024	21.03.2024	WP (C) - 6081/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-5)
21	27129/2024	21.03.2024	WP (C) - 10526/2018	Y. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Seat No-22)
22	27130/2024	21.03.2024	CONTC- 1731/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-22)
23	27131/2024	21.03.2024	CONTC- 1732/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-22)
24	27132/2024	21.03.2024	WP (C) - 6640/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
25	27133/2024	21.03.2024	WP (C) - 18383/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-8	(Seat No-29)
26	27134/2024	21.03.2024	CONTC- 1734/2024	JINU RANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-29)
27	27135/2024	21.03.2024	WP (C) - 6678/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
28	27136/2024	21.03.2024	CONTC- 1659/2024	SUMIT SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-40)
29	27137/2024	21.03.2024	WP (C) - 6668/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
30	27138/2024	21.03.2024	CONTC- 1644/2024	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-40)
31	27139/2024	21.03.2024	WP (C) - 6639/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
32	27140/2024	21.03.2024	WP (C) - 6127/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-31)
33	27141/2024	21.03.2024	CONTC- 1315/2023	P R PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	CONTEMPT	(Seat No-1)
34	27142/2024	21.03.2024	WP (C) - 6518/2024	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
35	27143/2024	21.03.2024	CONTC- 1725/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-48)
36	27144/2024	21.03.2024	CONTC- 1740/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-48)
37	27145/2024	21.03.2024	WP (C) - 6516/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)

38	27146/2024	21.03.2024	WP (C) - 6424/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
39	27147/2024	21.03.2024	WPC (OAPC) -244/2017	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	OA Branch	(Seat No-1)
40	27148/2024	21.03.2024	WP (C) - 6442/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
41	27149/2024	21.03.2024	WP (C) - 3084/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-35)
42	27150/2024	21.03.2024	WP (C) - 6397/2024	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
43	27151/2024	21.03.2024	WP (C) - 6398/2024	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-33)
44	27152/2024	21.03.2024	WP (C) - 6592/2024	K.P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
45	27153/2024	21.03.2024	WP (C) - 6395/2024	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-33)
46	27154/2024	21.03.2024	WP (C) - 6581/2024	PRABHAT KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-48)
47	27156/2024	21.03.2024	WPC (OAC) - 720/2018	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	OA Branch	(Seat No-1)
48	27157/2024	21.03.2024	WP (C) - 5271/2024	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-44)
49	27158/2024	21.03.2024	WPC (OA) - 293/2017	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	OA Branch	(Seat No-1)
50	27159/2024	21.03.2024	WP (C) - 5268/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-44)
51	27160/2024	21.03.2024	WP (C) - 5272/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-44)
52	27161/2024	21.03.2024	WP (C) - 842/2016	SUMIT SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-34)
53	27162/2024	21.03.2024	WP (C) - 6685/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
54	27163/2024	21.03.2024	WP (C) - 6598/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
55	27164/2024	21.03.2024	WP (C) - 6572/2024	J. RANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
56	27165/2024	21.03.2024	WP (C) - 4830/2024	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-11)
57	27166/2024	21.03.2024	WP (C) - 6596/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
58	27167/2024	21.03.2024	CRLMC-5147/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-4)
59	27168/2024	21.03.2024	CRLMC-982/2023	R R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-6)
60	27169/2024	21.03.2024	CRLMC-5134/2023	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-4)

61	27170/2024	21.03.2024	CRLMC-5081/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-2)
62	27171/2024	21.03.2024	CRLMC-3186/2023	A. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-5)
63	27172/2024	21.03.2024	CRLMC-4371/2023	BHOJARAJ SETH	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	CRIMINAL MISC	(Seat No-2)
64	27173/2024	21.03.2024	CRLMC-1796/2022	B R MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-3)
65	27174/2024	21.03.2024	CRLMC-4640/2023	B.K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22		(Seat No-3)
66	27175/2024	21.03.2024	CRLMC-749/2024	B. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-3)
67	27176/2024	21.03.2024	CRLMC-874/2024	ACHYUTANAND A PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-2)
68	27177/2024	21.03.2024	BLAPL-10379/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	BAIL-2	(Seat No-10)
69	27178/2024	21.03.2024	CRLMC-677/2024	S.P. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-1)
70	27179/2024	21.03.2024	WP (C) - 19/2016	B C PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-6)
71	27180/2024	21.03.2024	CRLMC-855/2024	S.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMINAL MISC	(Seat No-2)
72	27181/2024	21.03.2024	CRLMC-710/2024	B.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-2)
73	27182/2024	21.03.2024	CRLMC-467/2024	M.R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(Seat No-7)
74	27183/2024	21.03.2024	CRLMC-239/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-7)
75	27184/2024	21.03.2024	CRLMC-197/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-2)
76	27185/2024	21.03.2024	CRLMC-726/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-2)
77	27186/2024	21.03.2024	CRLMC-737/2024	NITYANANDA PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-2)
78	27187/2024	21.03.2024	CRLMA-288/2023	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	BAIL-2	(Seat No-7)
79	27188/2024	21.03.2024	CRLA-1395/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Seat No-9)
80	27189/2024	21.03.2024	CRLMC-1847/2023	S.K. SAMAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No-1)
81	27190/2024	21.03.2024	CRLMC-4095/2023	SANJIB KUMAR BHANJADEO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-3)

82	27191/2024	21.03.2024	CRLMC-732/2024	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-20		(Seat No-3)
83	27192/2024	21.03.2024	TRP(C)-431/2023	M R BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	M.J.C.	(Seat No-6)
84	27193/2024	21.03.2024	ABLAPL-15509/2023	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No-8)
85	27194/2024	21.03.2024	BLAPL-11559/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Seat No-10)
86	27195/2024	21.03.2024	BLAPL-13933/2023	B S SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No-10)
87	27197/2024	21.03.2024	BLAPL-13616/2023	P K PAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
88	27199/2024	21.03.2024	ABLAPL-1225/2024	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No-7)
89	27200/2024	21.03.2024	ABLAPL-2259/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	BAIL-2	(Seat No-8)
90	27201/2024	21.03.2024	ABLAPL-295/2024	A SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-20		(Seat No-8)
91	27202/2024	21.03.2024	BLAPL-740/2024	A K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
92	27203/2024	21.03.2024	ABLAPL-455/2024	RK SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-1)
93	27204/2024	21.03.2024	ABLAPL-2260/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-1)
94	27205/2024	21.03.2024	LAA-34/2016	R R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	FIRST APPEAL	(Seat No-2)
95	27206/2024	21.03.2024	LAA-109/2019	LOKANATH DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	FIRST APPEAL	(Seat No-5)
96	27207/2024	21.03.2024	WP(C)-34290/2023	A K BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No-34)
97	27208/2024	21.03.2024	WP(C)-34290/2023	N C SINHA	C.O.	COURT NO. 16	Order Dtd. 2024-03-14	WRIT BRANCH-2	(Seat No-34)
98	27209/2024	21.03.2024	WP(C)-34905/2023	PREMRAJ GOUDA	C.O.	COURT NO. 16	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
99	27210/2024	21.03.2024	WP(C)-20062/2022	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No-34)
100	27211/2024	21.03.2024	WP(C)-5281/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH-7	(Seat No-44)

101	27212/2024	21.03.2024	CONTC-4582/2023	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	CONTEMPT	(Seat No-1)
102	27213/2024	21.03.2024	CONTC-6871/2023	M.K. PANI	C.O.	COURT NO. 1		CONTEMPT	(Seat No-1)
103	27214/2024	21.03.2024	CONTC-6871/2023	P. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	CONTEMPT	(Seat No-1)
104	27215/2024	21.03.2024	CRLA-159/2023	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	CRIMINAL APPEAL	(Seat No-9)
105	27216/2024	21.03.2024	WP (C) - 6683/2024	M. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
106	27217/2024	21.03.2024	WP (C) - 6683/2024	K.K. NATH	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
107	27218/2024	21.03.2024	ABLAPL-13909/2021	ASHOK KUMAR BEHERA (2)	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
108	27219/2024	21.03.2024	ABLAPL-13957/2021	G.R. PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
109	27220/2024	21.03.2024	ABLAPL-1556/2024	BP TUNGA	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No-7)
110	27221/2024	21.03.2024	ABLAPL-12043/2019	DURGA PRASAD S. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2021-08-19	BAIL-1	(Seat No-3)
111	27222/2024	21.03.2024	BLAPL-1288/2024	SR PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No-3)
112	27223/2024	21.03.2024	ABLAPL-13684/2023	B.K. DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	BAIL-1	(Seat No-6)
113	27224/2024	21.03.2024	BLAPL-1494/2024	SK MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	BAIL-1	(Seat No-6)
114	27225/2024	21.03.2024	CRLA-1225/2023	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
115	27226/2024	21.03.2024	ABLAPL-1941/2024	PK PAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	BAIL-1	(Seat No-4)
116	27228/2024	21.03.2024	WP (C) - 5924/2024	T SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
117	27229/2024	21.03.2024	WP (C) - 5927/2024	T SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
118	27230/2024	21.03.2024	WP (C) - 4818/2024	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH	(Seat No-123)

								(DIVISION BENCH-3)	
119	27231/2024	21.03.2024	WP (C) - 6555/2024	PC DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
120	27232/2024	21.03.2024	WP (C) - 43029/2023	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
121	27233/2024	21.03.2024	CMAPL-413/2022	B.P. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	M.J.C.	(Seat No-2)
122	27234/2024	21.03.2024	WP (C) - 5923/2023	T. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-1)
123	27235/2024	21.03.2024	WP (C) - 35956/2023	A SUNDAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
124	27236/2024	21.03.2024	MATA-51/2024	RK DEHURY	C.O.	COURT NO. 1	Judgement Dtd. 2024-03-19	FIRST APPEAL	(Seat No-5)
125	27237/2024	21.03.2024	MATA-51/2024	SC DAS	C.O.	COURT NO. 1	Judgement Dtd. 2024-03-19	FIRST APPEAL	(Seat No-5)
126	27238/2024	21.03.2024	CRLMC-5341/2023	D.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2023-12-18		(Seat No-5)
127	27239/2024	21.03.2024	WP (C) - 6281/2024	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
128	27240/2024	21.03.2024	WP (C) - 12249/2012	H.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-35)
129	27241/2024	21.03.2024	MACA-1086/2023	MOTILAL MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-6)
130	27242/2024	21.03.2024	WP (C) - 5840/2024	JYOTI RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2024-04-18	WRIT BRANCH-5	(Seat No-32)
131	27243/2024	21.03.2024	WP (C) - 6613/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
132	27244/2024	21.03.2024	MACA-1086/2023	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-6)
133	27245/2024	21.03.2024	MACA-235/2023	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-6)
134	27246/2024	21.03.2024	MACA-692/2023	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-6)

135	27247/2024	21.03.2024	MACA-692/2023	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-6)
136	27248/2024	21.03.2024	WP (C) - 6210/2024	D NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-6)
137	27249/2024	21.03.2024	WP (C) - 6253/2024	M.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
138	27250/2024	21.03.2024	MACA-1220/2018	P K RATH	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-4)
139	27251/2024	21.03.2024	WP (C) - 6454/2024	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-37)
140	27252/2024	21.03.2024	MACA-1220/2018	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-4)
141	27253/2024	21.03.2024	WP (C) - 6586/2024	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-48)
142	27254/2024	21.03.2024	WP (C) - 13020/2023	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH-8	(Seat No-42)
143	27255/2024	21.03.2024	WP (C) - 6154/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-31)
144	27256/2024	21.03.2024	MACA-180/2023	S R OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-1)
145	27257/2024	21.03.2024	MACA-180/2023	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No-1)
146	27259/2024	21.03.2024	WP (C) - 6435/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
147	27260/2024	21.03.2024	WP (C) - 6463/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
148	27261/2024	21.03.2024	WP (C) - 6230/2024	P.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
149	27262/2024	21.03.2024	WP (C) - 6542/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
150	27263/2024	21.03.2024	WP (C) - 6642/2024	RK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
151	27264/2024	21.03.2024	WP (C) - 6248/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)

15 2	27265/20 24	21.03.202 4	WP (C) - 6119/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 31)
15 3	27266/20 24	21.03.202 4	WP (C) - 6840/2024	L PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 7)
15 4	27267/20 24	21.03.202 4	WP (C) - 6219/2024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No- 6)
15 5	27268/20 24	21.03.202 4	WP (C) - 6841/2024	L PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 7)
15 6	27269/20 24	21.03.202 4	WP (C) - 6126/2024	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 31)
15 7	27270/20 24	21.03.202 4	WP (C) - 6298/2024	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No- 6)
15 8	27271/20 24	21.03.202 4	WP (C) - 6221/2024	DILIP KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No- 6)
15 9	27272/20 24	21.03.202 4	WP (C) - 5782/2024	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-4	(Seat No- 17)
16 0	27273/20 24	21.03.202 4	CRLA- 485/2018	T.D. RATRA	C.O.	COURT NO. 24	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 5)
16 1	27274/20 24	21.03.202 4	JCRLA- 8/2022	T.D. RATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 11)
16 2	27275/20 24	21.03.202 4	BLAPL- 8646/2023	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 9)
16 3	27276/20 24	21.03.202 4	CRLA- 794/2023	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 9)
16 4	27277/20 24	21.03.202 4	CRLA- 404/2022	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 7)
16 5	27278/20 24	21.03.202 4	CRLA- 1122/2023	R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 9)
16 6	27279/20 24	21.03.202 4	CRLA- 26/2024	D. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
16 7	27280/20 24	21.03.202 4	BLAPL- 8527/2023	H. K. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 4)
16 8	27281/20 24	21.03.202 4	CRLA- 10/2024	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
16 9	27282/20 24	21.03.202 4	CRLA- 429/2022	R.R.DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 7)
17 0	27283/20 24	21.03.202 4	JCRLA- 131/2023	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 1)
17 1	27284/20 24	21.03.202 4	CRLA- 1231/2023	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Seat No- 9)

17 2	27285/20 24	21.03.202 4	CRLA- 304/2023	REENA NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Seat No- 9)
17 3	27286/20 24	21.03.202 4	CRLA- 130/2018	R.C. BHOI	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 5)
17 4	27287/20 24	21.03.202 4	JCRLA- 43/2022	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Seat No- 11)
17 5	27288/20 24	21.03.202 4	CRLA- 541/2020	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
17 6	27289/20 24	21.03.202 4	CRLA- 892/2023	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 9)
17 7	27290/20 24	21.03.202 4	BLAPL- 316/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-19		(Seat No- 9)
17 8	27291/20 24	21.03.202 4	CRLA- 1053/2022	M. C. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No- 7)
17 9	27292/20 24	21.03.202 4	CRLA- 1053/2022	A. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No- 7)
18 0	27293/20 24	21.03.202 4	CRLA- 1150/2022	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No- 7)
18 1	27294/20 24	21.03.202 4	CRLA- 780/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No- 5)
18 2	27295/20 24	21.03.202 4	CRLA- 214/2024	GANESWAR JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-20		(Seat No- 5)
18 3	27296/20 24	21.03.202 4	CRLA- 209/2024	HARIHAR SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No- 10)
18 4	27297/20 24	21.03.202 4	ABLAPL- 384/2024	PS DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-19		(Seat No- 10)
18 5	27298/20 24	21.03.202 4	ABLAPL- 2321/2024	PS DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-19		(Seat No- 10)
18 6	27299/20 24	21.03.202 4	CRLA- 304/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Seat No- 9)
18 7	27300/20 24	21.03.202 4	ABLAPL- 2366/2024	PS DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 1)
18 8	27301/20 24	21.03.202 4	CRLA- 207/2024	G.SHING	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
18 9	27302/20 24	21.03.202 4	ABLAPL- 2328/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 10)
19 0	27303/20 24	21.03.202 4	BLAPL- 9672/2023	S.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 9)
19 1	27304/20 24	21.03.202 4	ABLAPL- 2333/2024	TK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 9)
19 2	27305/20 24	21.03.202 4	CRLREV- 88/2024	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	CRIMINAL REVISION	(Seat No- 3)
19 3	27306/20 24	21.03.202 4	ABLAPL- 2336/2024	BN SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 3)
19 4	27307/20 24	21.03.202 4	CRLA- 1397/2023	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 9)

195	27308/2024	21.03.2024	ABLAPL-2338/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-9)
196	27309/2024	21.03.2024	ABLAPL-2340/2024	AK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-9)
197	27310/2024	21.03.2024	ABLAPL-2341/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-9)
198	27311/2024	21.03.2024	ABLAPL-2355/2024	JR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-5)
199	27312/2024	21.03.2024	ABLAPL-2361/2024	SK MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
200	27313/2024	21.03.2024	ABLAPL-967/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
201	27314/2024	21.03.2024	ABLAPL-2316/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
202	27315/2024	21.03.2024	ABLAPL-2339/2024	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
203	27316/2024	21.03.2024	ABLAPL-2296/2024	M MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
204	27317/2024	21.03.2024	ABLAPL-2306/2024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
205	27318/2024	21.03.2024	ABLAPL-2323/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
206	27319/2024	21.03.2024	ABLAPL-2322/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-11)
207	27320/2024	21.03.2024	WP (C) - 6802/2024	R.K.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-7)
208	27321/2024	21.03.2024	ABLAPL-2324/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-7)
209	27322/2024	21.03.2024	ABLAPL-2353/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-1)
210	27323/2024	21.03.2024	WP (C) - 5762/2024	Y. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
211	27324/2024	21.03.2024	ABLAPL-14593/2023	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No-10)
212	27325/2024	21.03.2024	ABLAPL-1772/2024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-2)
213	27326/2024	21.03.2024	ABLAPL-1729/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-2)
214	27327/2024	21.03.2024	ABLAPL-2314/2024	SK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
215	27328/2024	21.03.2024	ABLAPL-2310/2024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-5)
216	27329/2024	21.03.2024	ABLAPL-2320/2024	RK SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)

217	27330/2024	21.03.2024	BLAPL-2034/2024	S C DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
218	27331/2024	21.03.2024	BLAPL-2032/2024	S C DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
219	27332/2024	21.03.2024	BLAPL-2033/2024	S C DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
220	27333/2024	21.03.2024	BLAPL-2029/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
221	27334/2024	21.03.2024	BLAPL-1809/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
222	27335/2024	21.03.2024	BLAPL-1807/2024	B MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
223	27336/2024	21.03.2024	BLAPL-1688/2024	P K PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-5)
224	27337/2024	21.03.2024	SA-50/1993	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
225	27338/2024	21.03.2024	RSA-64/2011	H K MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	SECOND APPEAL	(Seat No-4)
226	27339/2024	21.03.2024	SA-237/2002	DILIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	SECOND APPEAL	(Seat No-2)
227	27340/2024	21.03.2024	SA-66/1996	SESHADEV BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-06-18	SECOND APPEAL	(Seat No-6)
228	27341/2024	21.03.2024	WP (C) - 12216/2009	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-7)
229	27342/2024	21.03.2024	RPFAM-388/2023	D K DASH	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No-5)
230	27343/2024	21.03.2024	RPFAM-421/2023	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No-5)
231	27344/2024	21.03.2024	RPFAM-421/2023	S CH SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No-5)
232	27345/2024	21.03.2024	WP (C) - 6196/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
233	27346/2024	21.03.2024	WP (C) - 6238/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
234	27347/2024	21.03.2024	CMP-206/2024	PITABAS NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-39)
235	27348/2024	21.03.2024	CMP-229/2024	D NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-39)
236	27349/2024	21.03.2024	WP (C) - 6261/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
237	27350/2024	21.03.2024	WP (C) - 6255/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
238	27351/2024	21.03.2024	WP (C) - 42353/2023	S N GAYA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-13)

239	27352/2024	21.03.2024	WP (C) - 5682/2024	P PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-12)
240	27353/2024	21.03.2024	WP (C) - 5682/2024	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-12)
241	27354/2024	21.03.2024	WP (C) - 3324/2024	B LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-8)
242	27355/2024	21.03.2024	WP (C) - 6288/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
243	27356/2024	21.03.2024	WP (C) - 6490/2024	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No-37)
244	27357/2024	21.03.2024	WP (C) - 23304/2015	D SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-20	WRIT BRANCH-5	(Seat No-20)
245	27358/2024	21.03.2024	CMP-187/2024	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Seat No-15)
246	27362/2024	21.03.2024	ABLAPL-2365/2024	B TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-15)
247	27364/2024	21.03.2024	ABLAPL-2364/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-15)
248	27367/2024	21.03.2024	ABLAPL-2363/2024	B TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-8)
249	27368/2024	21.03.2024	ABLAPL-2297/2024	PR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-2)
250	27371/2024	21.03.2024	ABLAPL-2362/2024	S MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-2)
251	27372/2024	21.03.2024	ABLAPL-2357/2024	V MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-2)
252	27373/2024	21.03.2024	ABLAPL-2356/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-2)
253	27374/2024	21.03.2024	ABLAPL-2348/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No-4)
254	27376/2024	21.03.2024	ABLAPL-2346/2024	SP MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
255	27378/2024	21.03.2024	ABLAPL-2343/2024	RN PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-12)
256	27380/2024	21.03.2024	ABLAPL-2342/2024	DK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
257	27381/2024	21.03.2024	ABLAPL-2331/2024	K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-12)
258	27383/2024	21.03.2024	ABLAPL-2330/2024	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
259	27384/2024	21.03.2024	ABLAPL-2326/2024	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-12)
260	27385/2024	21.03.2024	ABLAPL-2319/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
261	27387/2024	21.03.2024	ABLAPL-2317/2024	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No-12)

26 2	27388/20 24	21.03.202 4	ABLAPL- 2315/2024	RR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 12)
26 3	27390/20 24	21.03.202 4	ABLAPL- 2308/2024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 12)
26 4	27391/20 24	21.03.202 4	ABLAPL- 2305/2024	SN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 12)
26 5	27393/20 24	21.03.202 4	ABLAPL- 2304/2024	S MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 12)
26 6	27395/20 24	21.03.202 4	ABLAPL- 2302/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 11)
26 7	27397/20 24	21.03.202 4	ABLAPL- 2300/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 11)
26 8	27399/20 24	21.03.202 4	WPC (OA) - 494/2019	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	OA Branch	(Seat No- 1)
26 9	27400/20 24	21.03.202 4	ABLAPL- 2299/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 1)
27 0	27403/20 24	21.03.202 4	ABLAPL- 2298/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 12)
27 1	27404/20 24	21.03.202 4	BLAPL- 1397/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 2)
27 2	27405/20 24	21.03.202 4	ABLAPL- 2295/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 5)
27 3	27408/20 24	21.03.202 4	BLAPL- 1389/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 5)
27 4	27409/20 24	21.03.202 4	WPC (OAPC) -237/2018	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	OA Branch	(Seat No- 1)
27 5	27410/20 24	21.03.202 4	ABLAPL- 2291/2024	R SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 1)
27 6	27411/20 24	21.03.202 4	WP (C) - 750/2018	P.CH. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-6	(Seat No- 36)
27 7	27412/20 24	21.03.202 4	CMP- 148/2024	P K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No- 15)
27 8	27415/20 24	21.03.202 4	WP (C) - 750/2018	P.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-6	(Seat No- 36)
27 9	27416/20 24	21.03.202 4	CMP- 148/2024	B K PATI	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No- 15)
28 0	27417/20 24	21.03.202 4	WP (C) - 20367/201 9	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 8)
28 1	27419/20 24	21.03.202 4	ABLAPL- 2286/2024	P BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 8)
28 2	27420/20 24	21.03.202 4	WP (C) - 20367/201 9	M/S.PURUSOT TAM CHULI	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 8)
28 3	27421/20 24	21.03.202 4	ABLAPL- 2283/2024	PK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-19		(Seat No- 8)

284	27422/2024	21.03.2024	WP (C) - 706/2011	D K PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-24)
285	27424/2024	21.03.2024	WP (C) - 6599/2024	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Seat No-48)
286	27425/2024	21.03.2024	ABLAPL-2077/2024	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	BAIL-2	(Seat No-11)
287	27426/2024	21.03.2024	WP (C) - 29316/2021	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No-17)
288	27427/2024	21.03.2024	WP (C) - 1753/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-39)
289	27430/2024	21.03.2024	WP (C) - 6536/2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
290	27431/2024	21.03.2024	WP (C) - 6053/2024	P PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-5)
291	27432/2024	21.03.2024	WP (C) - 6530/2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-48)
292	27434/2024	21.03.2024	WP (C) - 39731/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
293	27435/2024	21.03.2024	WP (C) - 5079/2024	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No-22)
294	27437/2024	21.03.2024	WP (C) - 19050/2022	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-27)
295	27439/2024	21.03.2024	WP (C) - 36532/2023	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-14)
296	27441/2024	21.03.2024	CRLMC-4141/2022	AJIT KUMAR SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No-4)
297	27442/2024	21.03.2024	WP (C) - 6714/2024	SESHADEV BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
298	27445/2024	21.03.2024	WP (C) - 6443/2024	N. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
299	27446/2024	21.03.2024	WP (C) - 6406/2024	C R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
300	27447/2024	21.03.2024	WP (C) - 8366/2012	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-5	(Seat No-22)
301	27449/2024	21.03.2024	WP (C) - 13013/2019	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)

30 2	27450/20 24	21.03.202 4	WP (C) - 13034/201 9	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
30 3	27451/20 24	21.03.202 4	WP (C) - 6347/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No- 33)
30 4	27452/20 24	21.03.202 4	WP (C) - 13036/201 9	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
30 5	27453/20 24	21.03.202 4	WP (C) - 6348/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No- 33)
30 6	27455/20 24	21.03.202 4	WP (C) - 6739/2024	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
30 7	27456/20 24	21.03.202 4	LAA- 14/2019	S P SAHOO	C.O.	DR (J)	Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No- 5)
30 8	27458/20 24	21.03.202 4	WP (C) - 6800/2024	T.K. NAYAK	C.O.	DR (J)	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
30 9	27459/20 24	21.03.202 4	LAA- 123/2018	S P SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-04-22	FIRST APPEAL	(Seat No- 4)
31 0	27460/20 24	21.03.202 4	WP (C) - 6690/2024	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
31 1	27462/20 24	21.03.202 4	CONTC- 6821/2023	SUMIT SATPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	CONTEMPT	(Seat No- 1)
31 2	27463/20 24	21.03.202 4	WP (C) - 6344/2024	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
31 3	27465/20 24	21.03.202 4	WP (C) - 6344/2024	H.B. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
31 4	27468/20 24	21.03.202 4	WP (C) - 9734/2020	BIKRAM SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
31 5	27469/20 24	21.03.202 4	WP (C) - 6343/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No- 33)
31 6	27470/20 24	21.03.202 4	WP (C) - 1024/2021	S. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
31 7	27471/20 24	21.03.202 4	CMP- 49/2019	C R KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	WRIT BRANCH-1	(Seat No- 31)

318	27472/2024	21.03.2024	WP (C) - 1048/2021	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
319	27473/2024	21.03.2024	CMP-26/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-54)
320	27475/2024	21.03.2024	WP (C) - 14364/2021	M/S. SANJIB KUMAR BHANJADEO, B.K.BEHERA, S.BALABANTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
321	27476/2024	21.03.2024	CMP-26/2024	P K PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-54)
322	27477/2024	21.03.2024	WP (C) - 14366/2021	M/S. SANJIB KUMAR BHANJADEO, B.K.BEHERA, S.BALABANTARAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
323	27478/2024	21.03.2024	SA-68/1989	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	SECOND APPEAL	(Seat No-2)
324	27479/2024	21.03.2024	WP (C) - 3569/2020	M/S.BIRENDRA KU.PARDHI, CGC	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
325	27480/2024	21.03.2024	CMP-205/2024	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-39)
326	27481/2024	21.03.2024	WP (C) - 6438/2024	K.N. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
327	27482/2024	21.03.2024	CMP-208/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-39)
328	27483/2024	21.03.2024	WP (C) - 2725/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
329	27484/2024	21.03.2024	WP (C) - 6807/2024	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No-101)
330	27485/2024	21.03.2024	WP (C) - 6688/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
331	27486/2024	21.03.2024	WP (C) - 6355/2024	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
332	27487/2024	21.03.2024	WP (C) - 6479/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH	(Seat No-119)

								(DIVISION BENCH-3)	
33 3	27488/20 24	21.03.202 4	WP (C) - 6676/2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
33 4	27489/20 24	21.03.202 4	WP (C) - 5787/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
33 5	27490/20 24	21.03.202 4	WP (C) - 42001/202 3	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
33 6	27491/20 24	21.03.202 4	WP (C) - 6674/2024	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
33 7	27492/20 24	21.03.202 4	WP (C) - 10315/202 3	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
33 8	27493/20 24	21.03.202 4	WP (C) - 6755/2024	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
33 9	27494/20 24	21.03.202 4	CRLMC- 729/2024	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20		(Seat No- 122)
34 0	27495/20 24	21.03.202 4	CRLMA- 321/2023	H.K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 3)
34 1	27496/20 24	21.03.202 4	CRLMC- 2830/2023	K.K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No- 1)
34 2	27497/20 24	21.03.202 4	CRLMC- 4789/2023	M.ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No- 3)
34 3	27498/20 24	21.03.202 4	CRLMC- 5397/2023	A.K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No- 3)
34 4	27499/20 24	21.03.202 4	CRLMC- 821/2024	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No- 2)
34 5	27500/20 24	21.03.202 4	CRLMC- 574/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No- 3)
34 6	27501/20 24	21.03.202 4	CRLMC- 294/2024	A.K. ROUL	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No- 3)
34 7	27502/20 24	21.03.202 4	CRLMC- 178/2024	M.M. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No- 2)
34 8	27503/20 24	21.03.202 4	WP (C) - 22900/201 4	A. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH	(Seat No- 113)

								(DIVISION BENCH-2)	
349	27504/2024	21.03.2024	CRLMC-4265/2023	M.M. PANDA	C.O.	COURT NO. 15		CRIMINAL MISC	(Seat No-1)
350	27505/2024	21.03.2024	BLAPL-1373/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-1)
351	27506/2024	21.03.2024	BLAPL-1515/2024	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-1)
352	27507/2024	21.03.2024	CRLMP-310/2024	R.CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-45)
353	27508/2024	21.03.2024	CRLMP-312/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-45)
354	27509/2024	21.03.2024	CRLMP-313/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-45)
355	27510/2024	21.03.2024	WP(C)-6333/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
356	27511/2024	21.03.2024	BLAPL-1337/2024	S SAMAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	BAIL-1	(Seat No-6)
357	27512/2024	21.03.2024	CRLMP-325/2024	B.K. MOHARANA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-45)
358	27514/2024	21.03.2024	BLAPL-1334/2024	DK MALLICK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	BAIL-1	(Seat No-4)
359	27515/2024	21.03.2024	SAO-31/2005	P.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	SECOND APPEAL	(Seat No-4)
360	27516/2024	21.03.2024	BLAPL-900/2024	SK BHANJADEO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19		(Seat No-4)
361	27518/2024	21.03.2024	OJC-13106/1999	B R SENAPATI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
362	27519/2024	21.03.2024	WA-2605/2023	A K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	WRIT APPEAL	(Seat No-7)
363	27520/2024	21.03.2024	WA-2414/2023	N R PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-20	WRIT APPEAL	(Seat No-2)

364	27522/2024	21.03.2024	WA-310/2024	M K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-20		(Seat No-2)
365	27524/2024	21.03.2024	WP (C) - 12104/2022	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-4	(Seat No-27)
366	27525/2024	21.03.2024	WP (C) - 12106/2022	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-4	(Seat No-27)
367	27527/2024	21.03.2024	WP (C) - 12107/2022	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-4	(Seat No-27)
368	27528/2024	21.03.2024	WA-2725/2023	M/S BHARAT KUMAR MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	WRIT APPEAL	(Seat No-1)
369	27530/2024	21.03.2024	WP (C) - 37396/2023	JYOTIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
370	27531/2024	21.03.2024	WP (C) - 2618/2011	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
371	27532/2024	21.03.2024	WP (C) - 6751/2011	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-26)
372	27533/2024	21.03.2024	WP (C) - 5675/2024	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
373	27534/2024	21.03.2024	WP (C) - 21458/2023	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
374	27535/2024	21.03.2024	WP (C) - 21458/2023	LAXMIDHAR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
375	27536/2024	21.03.2024	WP (C) - 20771/2023	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
376	27537/2024	21.03.2024	WP (C) - 1296/2006	P K DAS	C.O.	CHIEF JUSTICE	Order Dtd. 2024-03-20	WRIT BRANCH	(Seat No-119)

						'S COURT		(DIVISION BENCH-3)	
37 7	27538/20 24	21.03.202 4	CRLREV- 49/2022	A.K.ROUT	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-18	CRIMINAL REVISION	(Seat No- 4)
37 8	27539/20 24	21.03.202 4	CRLREV- 49/2022	Y.DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-18	CRIMINAL REVISION	(Seat No- 4)
37 9	27540/20 24	21.03.202 4	WP (C) - 6184/2024	G D MALLICK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 31)
38 0	27541/20 24	21.03.202 4	WP (C) - 6198/2024	P L MISHRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 31)
38 1	27542/20 24	21.03.202 4	WP (C) - 6330/2024	JYOTIRANJAN SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No- 33)
38 2	27543/20 24	21.03.202 4	BLAPL- 5463/2023	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 8)
38 3	27544/20 24	21.03.202 4	WP (C) - 6643/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No- 40)
38 4	27545/20 24	21.03.202 4	CRLREV- 43/2024	S.K.NANDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	CRIMINAL REVISION	(Seat No- 3)
38 5	27546/20 24	21.03.202 4	WP (C) - 6176/2024	M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 31)
38 6	27547/20 24	21.03.202 4	RVWPET- 11/2024	G.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	CIVIL REVISION	(Seat No- 1)
38 7	27548/20 24	21.03.202 4	WP (C) - 5812/2024	BC PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Seat No- 32)
38 8	27549/20 24	21.03.202 4	WP (C) - 6292/2024	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 6)
38 9	27550/20 24	21.03.202 4	WP (C) - 6292/2024	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 6)
39 0	27551/20 24	21.03.202 4	CRLMC- 172/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No- 2)
39 1	27552/20 24	21.03.202 4	WP (C) - 6290/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 6)
39 2	27553/20 24	21.03.202 4	CRLMC- 3472/2023	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No- 1)
39 3	27554/20 24	21.03.202 4	WP (C) - 6290/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No- 6)
39 4	27555/20 24	21.03.202 4	CRLMC- 3471/2023	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No- 1)

395	27557/2024	21.03.2024	WP (C) - 6341/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
396	27558/2024	21.03.2024	WP (C) - 6341/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
397	27559/2024	21.03.2024	WP (C) - 6294/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)
398	27560/2024	21.03.2024	WP (C) - 6294/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)
399	27561/2024	21.03.2024	WP (C) - 6456/2024	MK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
400	27562/2024	21.03.2024	WP (C) - 6304/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
401	27563/2024	21.03.2024	WP (C) - 6304/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
402	27564/2024	21.03.2024	WP (C) - 6301/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
403	27565/2024	21.03.2024	WP (C) - 6641/2024	B. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
404	27566/2024	21.03.2024	WP (C) - 6301/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
405	27567/2024	21.03.2024	WP (C) - 6380/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
406	27568/2024	21.03.2024	WP (C) - 6299/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)
407	27569/2024	21.03.2024	WP (C) - 6379/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
408	27570/2024	21.03.2024	WP (C) - 6299/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)
409	27571/2024	21.03.2024	WP (C) - 6377/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
410	27572/2024	21.03.2024	WP (C) - 6353/2024	S BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
411	27573/2024	21.03.2024	WP (C) - 6376/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
412	27575/2024	21.03.2024	WP (C) - 6383/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
413	27576/2024	21.03.2024	WP (C) - 6345/2024	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
414	27577/2024	21.03.2024	WP (C) - 5890/2024	S. BARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Seat No-32)
415	27579/2024	21.03.2024	CONTC-4757/2022	SK LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-3)
416	27580/2024	21.03.2024	WP (C) - 6143/2024	C.R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
417	27581/2024	21.03.2024	WP (C) - 6286/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)

418	27582/2024	21.03.2024	ABLAPL-12521/2022	B SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	BAIL-2	(Seat No-7)
419	27583/2024	21.03.2024	WP (C) - 6286/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-6)
420	27584/2024	21.03.2024	WP (C) - 5262/2024	P.K. BEHERA	C.O.	COURT NO. 15		WRIT BRANCH-7	(Seat No-44)
421	27585/2024	21.03.2024	WP (C) - 6340/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
422	27586/2024	21.03.2024	WP (C) - 6340/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
423	27587/2024	21.03.2024	WP (C) - 6338/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
424	27588/2024	21.03.2024	WP (C) - 6338/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
425	27589/2024	21.03.2024	WP (C) - 6337/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
426	27590/2024	21.03.2024	ABLAPL-1054/2024	SK BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-06		(Seat No-33)
427	27591/2024	21.03.2024	WP (C) - 6337/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
428	27592/2024	21.03.2024	ABLAPL-2290/2024	A PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	BAIL-2	(Seat No-12)
429	27593/2024	21.03.2024	BLAPL-1660/2024	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-12)
430	27594/2024	21.03.2024	BLAPL-1702/2024	SC DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-12)
431	27595/2024	21.03.2024	BLAPL-1690/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-12)
432	27596/2024	21.03.2024	BLAPL-1656/2024	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-12)
433	27597/2024	21.03.2024	BLAPL-1630/2024	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-12)
434	27598/2024	21.03.2024	WP (C) - 6544/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No-48)
435	27599/2024	21.03.2024	BLAPL-1576/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-19		(Seat No-48)
436	27600/2024	21.03.2024	BLAPL-1970/2024	GC JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
437	27601/2024	21.03.2024	WP (C) - 6664/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
438	27602/2024	21.03.2024	WP (C) - 6669/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
439	27605/2024	21.03.2024	WP (C) - 6665/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
440	27607/2024	21.03.2024	WP (C) - 6384/2024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)

44 1	27608/20 24	21.03.202 4	WP (C) - 6421/2024	R.P. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No- 37)
44 2	27610/20 24	21.03.202 4	WP (C) - 6553/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No- 48)
44 3	27612/20 24	21.03.202 4	WP (C) - 6487/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No- 37)
44 4	27614/20 24	21.03.202 4	WP (C) - 6537/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No- 48)
44 5	27615/20 24	21.03.202 4	MATA- 51/2024	DEBA KUMAR RATH	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	FIRST APPEAL	(Seat No- 5)
44 6	27616/20 24	21.03.202 4	WP (C) - 6549/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No- 48)
44 7	27617/20 24	21.03.202 4	WP (C) - 6551/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No- 48)
44 8	27618/20 24	21.03.202 4	BLAPL- 1905/2024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-20		(Seat No- 48)
44 9	27626/20 24	21.03.202 4	WP (C) - 5837/2024	R.K. MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No- 32)
45 0	27627/20 24	21.03.202 4	WP (C) - 5842/2024	R.K. MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No- 32)
45 1	27628/20 24	21.03.202 4	BLAPL- 2568/2022	SK BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 1)
45 2	27629/20 24	21.03.202 4	BLAPL- 13876/202 3	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 6)
45 3	27630/20 24	21.03.202 4	BLAPL- 6701/2023	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 2)
45 4	27631/20 24	21.03.202 4	WP (C) - 6402/2024	S.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No- 37)
45 5	27632/20 24	21.03.202 4	WP (C) - 25681/202 0	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-07	WRIT BRANCH-4	(Seat No- 27)
45 6	27633/20 24	21.03.202 4	ABLAPL- 12029/202 3	PK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 9)
45 7	27634/20 24	21.03.202 4	BLAPL- 14159/202 3	J. ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 5)
45 8	27635/20 24	21.03.202 4	BLAPL- 12252/202 3	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 8)
45 9	27636/20 24	21.03.202 4	ABLAPL- 12021/202 3	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-11-15	BAIL-2	(Seat No- 9)
46 0	27637/20 24	21.03.202 4	ABLAPL- 15389/202 3	S.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-1	(Seat No- 2)

46 1	27639/20 24	21.03.202 4	TRP (C) - 2/2024	S. CH SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	M.J.C.	(Seat No- 6)
46 2	27640/20 24	21.03.202 4	BLAPL- 8476/2020	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-12-14	BAIL-1	(Seat No- 1)
46 3	27641/20 24	21.03.202 4	BLAPL- 1574/2024	BS SAWIN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 8)
46 4	27642/20 24	21.03.202 4	BLAPL- 1753/2024	D SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 8)
46 5	27643/20 24	21.03.202 4	WP (C) - 6843/2024	P C DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No- 7)
46 6	27644/20 24	21.03.202 4	BLAPL- 1746/2024	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 7)
46 7	27645/20 24	21.03.202 4	BLAPL- 1726/2024	HK PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 7)
46 8	27646/20 24	21.03.202 4	BLAPL- 1561/2024	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 7)
46 9	27647/20 24	21.03.202 4	WP (C) - 6609/2024	B BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
47 0	27648/20 24	21.03.202 4	BLAPL- 1788/2024	PK MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 121)
47 1	27649/20 24	21.03.202 4	BLAPL- 1617/2024	D PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 121)
47 2	27650/20 24	21.03.202 4	BLAPL- 964/2024	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-14		(Seat No- 121)
47 3	27651/20 24	21.03.202 4	ABLAPL- 1048/2024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 11)
47 4	27652/20 24	21.03.202 4	BLAPL- 1704/2024	D SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 8)
47 5	27653/20 24	21.03.202 4	BLAPL- 1717/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 6)
47 6	27654/20 24	21.03.202 4	BLAPL- 1717/2024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-1	(Seat No- 6)
47 7	27655/20 24	21.03.202 4	ABLAPL- 2257/2024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No- 6)
47 8	27656/20 24	21.03.202 4	BLAPL- 1580/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No- 6)
47 9	27657/20 24	21.03.202 4	BLAPL- 1615/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No- 6)
48 0	27658/20 24	21.03.202 4	BLAPL- 1718/2024	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 10)
48 1	27659/20 24	21.03.202 4	BLAPL- 1744/2024	A. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(Seat No- 10)
48 2	27660/20 24	21.03.202 4	BLAPL- 1705/2024	S.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(Seat No- 10)

483	27661/2024	21.03.2024	WP (C) - 6608/2024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
484	27662/2024	21.03.2024	WP (C) - 6608/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
485	27663/2024	21.03.2024	CMAPL-90/2019	S.AGRAWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	M.J.C.	(Seat No-4)
486	27396/2024	21.03.2024	BLAPL-1623/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-19	BAIL-1	(Seat No-3)
487	27398/2024	21.03.2024	BLAPL-1452/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-18		(Seat No-3)
488	27402/2024	21.03.2024	ABLAPL-2166/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-14		(Seat No-3)
489	27406/2024	21.03.2024	ABLAPL-2117/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-13		(Seat No-3)
490	27413/2024	21.03.2024	BLAPL-13054/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-20	BAIL-2	(Seat No-11)
491	27418/2024	21.03.2024	BLAPL-13278/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-20	BAIL-2	(Seat No-9)
492	27423/2024	21.03.2024	ABLAPL-1054/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-06		(Seat No-9)
493	27429/2024	21.03.2024	CRLMC-2375/2023	B.K. PANDA	GENERAL		Order Dtd. 2024-03-18	CRIMINAL MISC	(Seat No-1)
494	27443/2024	21.03.2024	WP (C) - 16354/2018	AKRURA BARIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
495	27466/2024	21.03.2024	BLAPL-10644/2023	RASHMI RANJAN PATTNAIK	GENERAL		Order Dtd. 2024-02-16	BAIL-2	(Seat No-11)
496	27513/2024	21.03.2024	WP (C) - 20003/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-06	WRIT BRANCH-2	(Seat No-34)
497	27517/2024	21.03.2024	BLAPL-1825/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-20		(Seat No-34)
498	27521/2024	21.03.2024	WP (C) - 5951/2024	KAILASH CHANDRA NAIK	GENERAL			WRIT BRANCH-6	(Seat No-54)
499	27523/2024	21.03.2024	WP (C) - 27879/2019	KISHORE CHANDRA SAHU	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-4)
500	27526/2024	21.03.2024	ABLAPL-2398/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)

50 1	27529/20 24	21.03.202 4	WP (C) - 10315/202 3	PRAMOD RANJAN BEHERA	GENER AL		Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
50 2	27603/20 24	21.03.202 4	WA- 1150/2023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No- 1)
50 3	27604/20 24	21.03.202 4	WA- 1153/2023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No- 1)
50 4	27606/20 24	21.03.202 4	WA- 1152/2023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No- 1)
50 5	27609/20 24	21.03.202 4	RSA- 190/2017	PRASANTA KUMAR PATRI	GENER AL		Order Dtd. 2024-03-07	SECOND APPEAL	(Seat No- 5)
50 6	27611/20 24	21.03.202 4	WP (C) - 5772/2024	MANAS PATI	GENER AL		Order Dtd. 2024-03-15	WRIT BRANCH-4	(Seat No- 17)
50 7	27613/20 24	21.03.202 4	WP (C) - 5776/2024	MANAS PATI	GENER AL		Order Dtd. 2024-03-15	WRIT BRANCH-4	(Seat No- 17)
50 8	27619/20 24	21.03.202 4	WP (C) - 27872/201 9	KRISHNA CHANDRA SAHU	GENER AL		Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No- 4)
50 9	27620/20 24	21.03.202 4	WA- 1155/2023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No- 1)
51 0	27621/20 24	21.03.202 4	WP (C) - 17067/202 3	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No- 45)
51 1	27622/20 24	21.03.202 4	WP (C) - 12475/202 3	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-09-14	WRIT BRANCH-1	(Seat No- 31)
51 2	27623/20 24	21.03.202 4	TRPCRL- 95/2023	SRIKANTA KUMAR MOHANTY	GENER AL		Order Dtd. 2024-03-19		(Seat No- 31)
51 3	27625/20 24	21.03.202 4	WP (C) - 27067/201 9	LALIT MOHAN PATEL	GENER AL		Order Dtd. 2023-12-07	WRIT BRANCH-7	(Seat No- 5)
51 4	27638/20 24	21.03.202 4	CONTC- 1457/2024	MANAS PATI	GENER AL		Order Dtd. 2024-03-15	CONTEMPT	(Seat No- 1)
51 5	27109/20 24	21.03.202 4	ABLAPL- 2255/2024	P DAS	GENER AL		Order Dtd. 2024-03-18		(Seat No- 1)
51 6	27117/20 24	21.03.202 4	CONTC (CPC) - 859/2007	N DAS	GENER AL		Order Dtd. 2021-11-10	OA Branch	(Seat No- 1)
51 7	27155/20 24	21.03.202 4	RSA- 121/2021	N ROUT	GENER AL		Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No- 6)
51 8	27196/20 24	21.03.202 4	WP (C) - 29901/201 1	N.K. ROUT	GENER AL		Order Dtd. 2011-12-06		(Seat No- 6)

519	27198/2024	21.03.2024	WP (C) - 24969/2012	N.K. ROUT	GENERAL		Order Dtd. 2019-08-01	WRIT BRANCH-1	(Seat No-2)
520	27227/2024	21.03.2024	WP (C) - 21268/2020	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-44)
521	27258/2024	21.03.2024	WA-1740/2023	J KAUR	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-7)
522	27359/2024	21.03.2024	SA-110/1987	Y DAS	GENERAL		Order Dtd. 2023-12-21	SECOND APPEAL	(Seat No-2)
523	27360/2024	21.03.2024	SA-110/1987	Y DAS	GENERAL		Order Dtd. 2023-12-21	SECOND APPEAL	(Seat No-2)
524	27361/2024	21.03.2024	WP (C) - 11540/2016	S N SHARMA	GENERAL		Order Dtd. 2023-11-24 Petition, Annexure,	WRIT BRANCH-4	(Seat No-17)
525	27363/2024	21.03.2024	WP (C) - 33918/2023	B R SENAPATI	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH-7	(Seat No-55)
526	27365/2024	21.03.2024	WP (C) - 3421/2024	B MISHRA	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No-46)
527	27366/2024	21.03.2024	WP (C) - 18517/2022	S K SAHOO	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-23)
528	27369/2024	21.03.2024	WP (C) - 12896/2019	P K SWAIN	GENERAL		Order Dtd. 2022-07-28 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
529	27370/2024	21.03.2024	FAO-302/2018	U CHHOTRAY	GENERAL		Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Seat No-5)
530	27375/2024	21.03.2024	WP (C) - 21454/2022	P K JENA	GENERAL		Entire Order	WRIT BRANCH-2	(Seat No-7)
531	27377/2024	21.03.2024	ABLAPL-11593/2021	J KAR	GENERAL		Order Dtd. 2021-09-29	BAIL-1	(Seat No-3)
532	27379/2024	21.03.2024	BLAPL-3361/2016	S N SHARMA	GENERAL		Order Dtd. 2016-06-13 Appealmemo, Annexure,		(Seat No-3)
533	27382/2024	21.03.2024	WA-409/2023	P K JENA	GENERAL		Entire Order	WRIT APPEAL	(Seat No-1)
534	27386/2024	21.03.2024	MACA-419/2010	S SWAIN	GENERAL		Judgement Dtd. 2023-08-07	MISC. APPEAL SEC.	(Seat No-1)
535	27389/2024	21.03.2024	MATA-53/2018	B P SAMAL	GENERAL		Order Dtd. 2022-08-04	FIRST APPEAL	(Seat No-3)

536	27392/2024	21.03.2024	WP (C) - 15821/2016	L PANDA	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No-23)
537	27394/2024	21.03.2024	ABLAPL-15034/2023	J R NAYAK	GENERAL		Order Dtd. 2024-02-23		(Seat No-23)
538	27401/2024	21.03.2024	BLAPL-23459/2013	M R ROUTRAY	GENERAL		Order Dtd. 2014-04-03	Petition, Annexure, Entire Order,	(Seat No-23)
539	27407/2024	21.03.2024	BLAPL-24290/2013	M R ROUTRAY	GENERAL		Order Dtd. 2013-12-09	Petition, Annexure,	(Seat No-23)
540	27414/2024	21.03.2024	BLAPL-28281/2013	J P KAR	GENERAL		Order Dtd. 2014-02-26	Petition, Annexure,	(Seat No-23)
541	27428/2024	21.03.2024	CONTC-9195/2023	S S ROUTRAY	GENERAL		Order Dtd. 2024-02-23	CONTEMPT	(Seat No-6)
542	27433/2024	21.03.2024	WP (C) - 8846/2004	D MISHRA	GENERAL		Order Dtd. 2012-03-05	WRIT BRANCH-3	(Seat No-33)
543	27436/2024	21.03.2024	WPC (OAC) - 399/2016	M R NAYAK	GENERAL		Order Dtd. 2022-11-29	OA Branch	(Seat No-1)
544	27438/2024	21.03.2024	WP (C) - 5575/2024	N R PANDA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No-34)
545	27440/2024	21.03.2024	WP (C) - 17507/2007	B BEHERA	GENERAL		Order Dtd. 2009-05-04		(Seat No-34)
546	27444/2024	21.03.2024	OJC-14043/1997	R M NAYAK	GENERAL		Order Dtd. 1998-08-21	Petition, Annexure,	(Seat No-34)
547	27448/2024	21.03.2024	SA-185/1986	H S PANDA	GENERAL		Order Dtd. 2023-10-18	SECOND APPEAL	(Seat No-2)
548	27454/2024	21.03.2024	FAO-318/2023	S K SAHOO	GENERAL		Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Seat No-9)
549	27457/2024	21.03.2024	CMP-735/2019	A K BEHERA	GENERAL		Order Dtd. 2023-04-24	Petition, Annexure, Vakalatnama,	(Seat No-39)
550	27461/2024	21.03.2024	CMAPL-794/2023	D R SENAPATI	GENERAL		Order Dtd. 2024-03-14	M. J. C.	(Seat No-3)
551	27464/2024	21.03.2024	WP (C) - 9512/2018	P K SAHU	GENERAL		Order Dtd. 2023-11-24	Petition, Misc. case,	(Seat No-109)

55 2	27467/20 24	21.03.202 4	WP (C) - 16752/202 3	P NAYAK	GENER AL		Order Dtd. 2023-08-18	WRIT BRANCH-6	(Seat No- 24)
55 3	27474/20 24	21.03.202 4	OJC- 4553/1994	P K DASH	GENER AL		Order Dtd. 1994-07-11		(Seat No- 24)
55 4	27556/20 24	21.03.202 4	WP (C) - 6313/2024	SP SAHOO	GENER AL		Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No- 33)
55 5	27574/20 24	21.03.202 4	SA- 403/2000	T K BARIK	GENER AL		Order Dtd. 2024-03-14	SECOND APPEAL	(Seat No- 7)
55 6	27578/20 24	21.03.202 4	CRLMC- 1836/2017	R N PALO	GENER AL		Order Dtd. 2023-03-27	CRIMINAL MISC	(Seat No- 5)
55 7	27624/20 24	21.03.202 4	WP (C) - 7282/2018	L N SAHOO	GENER AL		Order Dtd. 2023-01-16	WRIT BRANCH (DIVISION BENCH)	(Seat No- 116)

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